And, about the AMRUT Mission,...

MR. CHAIRMAN: I am afraid, Question Hour is over.

SHRI ANUBHAV MOHANTY: Sir, I have given a privilege notice.

MR. CHAIRMAN: Just a minute, just a minute.

SHRI ANUBHAV MOHANTY: Sir, I have given a privilege notice and it is since a week now against the hon. Minister of State in the Ministry of Water Resources. Sir, it is still under examination. When can I get the reply, Sir?

MR. CHAIRMAN: Check with the Secretary-General.

The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Credit-deposit ratio for Nationalised banks

 \dagger *249. SHRI MAHESH PODDAR: Will the Minister of FINANCE be pleased to state:

(a) whether any criterion has been fixed regarding credit-deposit ratio of Nationalised banks, if so, the details thereof;

(b) whether the Nationalised banks in Jharkhand are not complying with this ratio; and

(c) if so, the details thereof along with the steps being taken in this regard?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (c) Reserve Bank of India guidelines on improving credit deposit ratio advise Scheduled Commercial Banks including Nationalised Banks to achieve a Credit Deposit (CD) ratio of 60% in respect of their rural and semi-urban branches separately on an all-India basis. The overall credit deposit ratio for the State of Jharkhand is 60.61% as on 31.3.2016 as informed by Bank of India, the convenor bank of State Level Bankers Committee (SLBC) of Jharkhand State. This includes credit sanctioned and utilised by the Scheduled Commercial Banks and Cooperative Banks within the State, credit sanctioned outside the State but utilised within the State and Rural Infrastructure Development Fund (RIDF) funds utilised by the State.

[†] Original notice of the question was received in Hindi.